



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.685/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

Name of the Company		Hemant Kumar das-Vs-Registrar of Companies, Bihar		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
100	KULDIP M	ULLICK	Defitions	A Ohalley te

1. KULDIP MULLICK 2. AVIRUP CHATTERJEE

petitioner

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ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, Bihar has filed its report. Appellant is directed to file rejoinder, if any, within 7 days by serving a copy to the Registrar of Companies, Bihar.

List it on 23/03/2018 for hearing.

(Jinan K.R.)

Member (J)